

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.3862
TO BE ANSWERED ON 03.01.2019

Issues Related to Clean Drinking Water

†3862. **SHRI NARANBHAI KACHHADIYA,**
SHRI RAMDAS C. TADAS,
SHRI BIDYUT BARAN MAHATO,
SHRI SUMEDHANAND SARSWATI,
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the total percentage of the people who have access to clean drinking water in the country, State-wise;
- (b) the number of proposals forwarded by the States which are lying pending with this Ministry along with the details of amount of funds sought by the State Governments for providing clean drinking water to the people, State-wise;
- (c) the number and names of the States in which safe drinking water is available to more than ninety percent people; and
- (d) the details of the works done or proposed to be done by the “National Centre for Drinking Water, Sanitation and Quality” so far?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Under National Rural Drinking Water Programme (NRDWP), coverage of safe drinking water is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water), Partially Covered habitations (i.e. getting less than 40 lpcd) and Quality Affected habitations (i.e. getting water from sources which are contaminated with at least one chemical contaminant). As reported by States / UT on Integrated Management Information System (IMIS), State-wise percentage of Fully covered, Partially covered and Quality Affected population is at **Annexure**.

(b) Under NRDWP, the proposals for rural drinking water supply do not come to the Ministry for approval. Funds under NRDWP are released to all States based on Weightage for various criteria as stipulated in NRDWP Guidelines. Proposals along with requisite documents for Externally Aided Projects received from the States are technically examined by this Ministry and accordingly, recommendation made to Department of Economic Affairs, Ministry of Finance for further consideration and approval of the same.

(c) This Ministry monitors rural drinking water supply in 29 States and 2 Union Territories (UTs) [Andaman& Nicobar and Puducherry]. As per information available on IMIS, there are 24 States and 2 UTs (Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, Andaman& Nicobar and Puducherry) where safe drinking water is available to more than ninety percent people.

(d) The construction of National Centre for Drinking Water, Sanitation and Quality (NCDWS&Q) is under progress at Kolkata. As per the latest information available with the Ministry, 50% of construction work has been completed and remaining work is scheduled to be completed by December, 2019.

Annexure

Annexure referred to in reply to part (a) and (c) of Lok Sabha Unstarred Q. No- 3862 due for reply on 03.01.2019				
S.No.	State	Fully covered population (in %)	Partially Covered Population (in %)	Quality Affected Population (in %)
1	ANDAMAN and NICOBAR	88.68	11.32	0.00
2	ANDHRA PRADESH	66.00	33.21	0.79
3	ARUNACHAL PRADESH	48.99	50.60	0.40
4	ASSAM	58.29	29.23	12.48
5	BIHAR	58.08	37.50	4.42
6	CHATTISGARH	97.28	1.92	0.80
7	GOA	99.86	0.14	0.00
8	GUJARAT	100.00	0.00	0.00
9	HARYANA	97.05	1.55	1.40
10	HIMACHAL PRADESH	83.29	16.71	0.00
11	JAMMU AND KASHMIR	62.49	37.24	0.27
12	JHARKHAND	98.70	0.58	0.72
13	KARNATAKA	49.26	49.49	1.25
14	KERALA	27.04	71.36	1.60
15	MADHYA PRADESH	99.89	0.00	0.11
16	MAHARASHTRA	84.32	15.03	0.65
17	MANIPUR	74.39	25.65	0.00
18	MEGHALAYA	41.87	57.84	0.28
19	MIZORAM	69.94	30.06	0.00
20	NAGALAND	55.97	43.97	0.12
21	ODISHA	97.70	0.15	2.15
22	PUDUCHERRY	69.86	30.14	0.00
23	PUNJAB	72.79	5.73	21.48
24	RAJASTHAN	50.42	36.61	12.97
25	SIKKIM	35.89	64.11	0.00
26	TAMIL NADU	96.00	4.00	0.00
27	TELANGANA	58.98	38.50	2.53
28	TRIPURA	59.75	14.83	25.40
29	UTTAR PRADESH	98.45	0.76	0.79
30	UTTARAKHAND	58.93	40.01	1.06
31	WEST BENGAL	46.36	32.42	21.22
	National Average	74.94	20.61	4.45